

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3840-3841 OF 2001

M.P. HOUSING BOARD

Appellant (s)

VERSUS

SHIV SHANKAR MANDIL AND ORS.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 3842-3843 of 2001
(With office report)

Date: 16/09/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. B.S. Banthia, Adv.
Mr. Vikas Upadhyay, Adv.

For Respondent(s)

For State of MP Mr.R.P.Gupta, Sr.Adv.
Mr.M.P.Singh, Adv.
Mr.C.D.Singh, Adv.
Mr. Viragya Vardhan Dubey, Adv.

Mr. S.S. Khanduja, Adv.

Ms. Vibha Datta Makhija, Adv.

UPON hearing counsel the Court made the following
ORDER

Adjourned by four weeks.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master